

(A)

THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A./P.T.A./B.A. No.....

673

1996

Miss Chhabi Chakrabarty, Applicant(s)

Union of India & ors, Respondent(s)

Sr. No.	Date	Order with Signature
	13.9.96	<p style="text-align: center;">REGISTER</p> <p style="text-align: center;">Registrar</p> <p style="text-align: center;">M.A.621/96</p> <p>Petitioners are permitted to jointly prosecute this case. Misc. Application 621/96 is disposed of accordingly.</p> <p style="text-align: center;">_____ MEMBER (ADMINISTRATIVE)</p> <p style="text-align: center;">O.A.673/96</p> <p>Heard Shri R.B.Mohapatra, learned counsel for the applicants. In this Original Application the seniority roster as per Annexure-1 is under challenge. The prayer is for a direction to Respondent 3, v.z. Commanding Officer, INS, Chilika to modify the seniority roster in the light of the principles laid down in the case of Bhagat Ram Dogra & Others. The applicants being aggrieved against the seniority roster vide Annexure-1 to the Original Application have filed a representation dated 2.9.1996 as per Annexure-3 before the Commanding Officer, INS, Chilika, impleaded as Respondent 3 in this Application. It is appropriate that they should wait till that representation is disposed of.</p>
1	19.9.96	<p>1. P.O. for Rs 50/- has been filed.</p> <p>DR 13/9/96</p> <p>For Regn. pl. 18/9/96</p> <p>For Admin. & Stay Pl. 18/9/96</p> <p>For Regn. 18/9/96</p> <p>For Admin. & Stay Pl. 18/9/96</p> <p>Bench</p>

Serial No. of Order	Date of Order	Order with Signature
..1	19.9.96	<p>Respondent 3, viz. Commanding Officer, INS, Chilika, is directed to dispose of the representation within a period of four weeks from the date of receipt of a copy of this order after hearing the applicants. It is stated by Shri R.B. Mohapatra at the Bar that there has been no allotment of accommodation made in favour of Respondent 4 so far. On this premise, it is directed that till the representation is disposed of no allotment of accommodation be made in favour of Respondent 4.</p> <p>Original Application is disposed of at the admission stage.</p> <p>Hand over a copy of the order to the petitioner's counsel.</p> <p><i>Pranam Mohapatra</i> MEMBER (ADMINISTRATIVE)</p> <p>A copy of the order No-1 dt-19-9-96 with O.A. copies may be sent to all depts. by regd. post.</p> <p><i>Rath</i> 21/8.</p> <p><i>Pranam Mohapatra</i> S.O.</p> <p><i>OA-673/96</i></p>